THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) Yes sir.

- (b) A statement is laid on the Table of the House
- (c) A decision in the matter can be taken only after the receipt of the award of the Board of Arbitration.

Statement

Staff Side Terms of Reference

- 1. That the first nine instalments of Dearness Allowance paid to Central Government employees be treated as Pay with effect from the date 9th instalment had fallen due i.e. 1.9.1974.
- 2. That the half per cent cut in the rate of each instalment of additional Dearness Allowance imposed during emergency by the Government be restored retrospectively and arrears as due be paid to all Central Government employees. The same rates should be continued to apply to further instalments of D.A. till a general wage revision takes place or the D.A. formula is revised by mutual agreement.
- 3. That the formula recommended by the Third Pay Commission regulating the payment of Dearness Allowance should be interpreted to mean that payment of an additional instalment or withdrawal of an instalment takes place on rise and fall of 8 points in 12-monthly average of consumer price index. Further sixth instalment of Additional Dearness Allowance due from May, 1975 to April, 1976 be paid or 5th instalment arbitrarily withdrawn with effect from 1.7.76 during emergency, be restored and payment of arrears due upto 31-8-77 to all Central Government employees be made.

Official Side Terms of Reference

1. That the first nine instalments of Dearness Allowance paid to Central Government employees be treated as pay with effect from the date 9th instalment had fallen due i.e. 1.9.1974.

- 2. Payment of dearness allowance instalments at the higher rates allowed by Government in respect of the first nine instalments of dearness allowance while implementing the recommendations of the Third Pay Commission.
- 3. That the formula as recommended by Third Pay Commission regulating the payment of Dearness Allowance should be interpreted mean that payment of an additional instalment or withdrawal of an instalment takes place on rise and fall of 8 points in 12-monthly average of consumer price index. Further sixth instalment of Additional Dearness Allowance due from May, 1975 to April, 1976 be paid or 5th instalment arbitrarily withdrawn with effect from 1.7.76 during Emergency, be restored and payment of arrears due upto 31-8-77 to all Central Government employee3 be made.

Air hostesses belonging to the Scheduled Castes and Scheduled 'Tribes

*31 SHRI AHMAD HOSSAIN MONDAL: SHRIMATI PRATIMA BOSE: SHRI PRASENJIT BARMAN:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) what is the total number of air hostesses serving in the Indian Airlines and the Air India;
- (b) what is the number and percentage of air hostesses belonging to the Scheduled Castes and Scheduled Tribes in each of these organisations;
- (c) whether there is any backlog in the recruitment of air hostesses against the quota of posts reserved for the Scheduled Castes and Scheduled Tribes; and
- (d) if so, what steps Government propose to take to wipe out the backlog?

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Air-India		:	619 This does not include foreign air hostesses.
Indian Airlines			464

(b)

	Nur	nber of	Percentage of			
	S.C.	S.T.			S.C.	S.T.
Indian Airlines	76	30	Indian Airlines	,	16.3	6.5
Air-India	133	55	Air India		21.4	9.0

(c) and (d) In the Indian Airlines there is no backlog in Scheduled Caste category. In Scheduled Tribe gory, there is a backlog of only four.

Written Answers

In Air India 9 vacancies reserved for Scheduled Caste and 8 for Scheduled Tribe have not been filled

Air India have already issued exclusive advertisement for filling vacancies of Air hostesses from Scheduled Caste Scheduled Tribe munities. Indian Airlines are also making efforts to fill the four vacancies reserved for Scheduled Tribe by the suitable candidates

> यौक मूल्य सूचकांक 32 श्री शिव न्द्र झाः श्री सन्दर सिंह भंडारी : श्री विट्ठल गाडगील:

क्या विता मंत्री यह बताने को ज्ञा करेंगे कि .

(क) 1977 के वर्ष के दौरान और 1978 के वर्ष में नवम्बर तक हर महीने बांक मूल्य सूचकांक ग्रीर उपभोकता मृह्य सूचकांक कितना-कितना था 🔆

- (ख) पिछले दो महीनों के दौरान मल्यों में वृद्धि होने के क्या कारण है और इसके लिये घाटे की वित्त व्यवस्था ग्रौर मुद्रा-स्फीति कहा तक जिम्मेदार है: और
- (ग) मृत्य वृद्धि का रोकने के लिए सरकार ने क्या नात्कालिक कदम उठाये

/ Whole-sale price index

*32. SHRI SHIVA CHANDRA JHA: SHRI SUNDER SINGH BHANDARI: SHRI VITHAL GADGIL:

Will the Minister of FINANCE be pleased to state:

- (a) what are the details of the monthly whole-sale price index and the consumer price index during the year 1977 and upto November in the year 1978:
- (b) what are the causes of the rise in prices during the last two months and how far deficit financing and inflation are responsible therefor; and
- (c) what immediate steps Government have taken to check the price rise?]

^{†[]} English translation.